

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.104/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE PARTIES: M/s. Ecolab Food Safety and Hygiene Solutions  
Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1	<i>Hemant Jethi</i>	<i>Advocate</i>	<i>Hemant</i>

**Order**

CP 104/66/2017/ NCLT/MB/MAH/2017

At request of the Petitioner counsel, the petition is dismissed as withdrawn with  
liberty to proceed in accordance with law.

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)